

FACILITIES/SCHEMES FOR HANDLOOM WEAVERS

2266. SHRIMATI MANJULATA MANDAL:
SHRI C.N. ANNADURAI:
SHRI SELVAM G.:
SHRI DHANUSH M. KUMAR:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) whether the Government has taken note of difficulties faced by the handloom weavers;
- (b) if so, the details thereof and the reasons for the Government not been able to resolve the difficulties faced by handloom weavers;
- (c) whether various Welfare Schemes formulated for handloom weavers could not be implemented in the country due to inadequate and inappropriate maintenance of basic data related to them, if so, the details thereof;
- (d) whether the Government proposes to adopt more scientific approach in this regard and if so, the details thereof;
- (e) the details of achievements in providing marketing facilities to the weavers and the total number of weavers benefited during the last three years, State-wise; and
- (f) whether the handloom weavers are facing competition from the power loom and mill sectors, if so, the steps being taken by the Government for welfare of the handloom weavers?

उत्तर
ANSWER
वस्त्र राज्य मंत्री (श्रीमती दर्शना जरदोश)
THE MINISTER OF STATE FOR TEXTILES
(SMT. DARSHANA JARDOSH)

(a) & (b): Ministry of Textiles is implementing following schemes to promote the handlooms and welfare of handloom workers across the country:

1. National Handloom Development Programme;
2. Raw Material Supply Scheme;

Under the above schemes, financial assistance is provided to eligible handloom agencies/workers for raw materials, procurement of upgraded looms & accessories, solar lighting units, construction of workshed, product & design development, technical and common infrastructure, marketing of handloom products in domestic/overseas markets, concessional loans under weavers' MUDRA scheme and social security etc.

(c): The basic data related to handloom weavers is available in the 4th All India Handloom Census conducted in 2019-20.

(d): Benefits to the handloom weavers through Direct Benefit Transfer (DBT), handloom weavers on-boarded on Government e-Marketplace (GeM), portal for sale of Handcrafted products viz. Indiahandmade.com etc. are steps taken by the Government to adopt more scientific approach and ensure remunerative prices for their products and welfare of weavers.

(e): Ministry of Textiles has been implementing Handloom Marketing Assistance (HMA) scheme as a component of National Handloom Development Programme (NHDP) across the country to provide marketing facilities to the handloom agencies/weavers to sell their products directly to the customers. State-wise details of achievements and total number of weavers benefited under Handloom Marketing Assistance during the last three years are annexed.

(f): To protect the interest of handloom workers, Government of India has promulgated Handlooms (Reservation of Articles for Production) Act, 1985. 11 textiles articles with some technical specifications are exclusively reserved for production on handlooms. The following steps have also been taken for welfare of the handloom weavers: -

- i. Provision has been made for welfare of handloom workers through life & accidental insurance cover, scholarships for higher education to their wards and financial support to Awardee weavers above 60 years of age in indigent circumstances.
- ii. Under Weavers' MUDRA Loan/Concessional Credit Scheme, margin money assistance for individual weaver and Handloom Organizations and credit guarantee fees on loans for a period of three years are provided. Also interest subvention is provided for Handloom organisations.
- iii. To enhance productivity, marketing capabilities and ensure better incomes, 154 Handloom Producer companies have been formed in different States.
- iv. To integrate Craft promotion with tourism, 7 Craft Handloom Villages are being set up at Sharan (Himachal Pradesh), Kanihama (Jammu & Kashmir), Mohpara (Assam), Kovalam (Kerala), Rampur, Bodh Gaya (Bihar), Pranpur (Madhya Pradesh), Moirang (Manipur). Further, one Craft Handloom Village at Kunbi (Goa) has been sanctioned recently in June 2023.
- v. 16 Design Resource Centres have been set up in Weavers' Service Centres at Delhi, Mumbai, Varanasi, Ahmedabad, Jaipur, Bhubaneswar, Guwahati, Kancheepuram, Kolkata, Indore, Nagpur, Panipat, Meerut, Hyderabad, Bengaluru and Chennai to build and create design-oriented excellence in the Handloom Sector and to facilitate weavers, exporters, manufacturers and designers access design repositories for sample/product improvisation and development.
- vi. For export promotion of handloom products, Handloom Export Promotion Council has been organising various International marketing events/fairs. Besides, domestic marketing events are also organised in different parts of the country for the weavers to market and sell their products.

**Statement referred to in reply to part (e) of Lok Sabha Unstarred Question No.2266 for answer
on 02.08.2023**

State-wise details of achievements and total number of beneficiaries of marketing events during the
last three years

Sl. No.	State	No. of Marketing events organised	Total number of weavers benefitted
1	Andhra Pradesh	26	70,570
2	Arunachal Pradesh	18	12,661
3	Assam	50	78,047
4	Bihar	9	37,407
5	Chhattisgarh	4	1,950
6	Goa	1	1,200
7	Gujarat	1	1,150
8	Haryana	1	1,550
9	Himachal Pradesh	4	1,000
10	Jammu & Kashmir	8	4,250
11	Jharkhand	3	1,000
12	Karnataka	15	24,908
13	Kerala	1	2,600
14	Ladakh	1	630
15	Madhya Pradesh	19	31,700
16	Maharashtra	1	1,250
17	Manipur	28	59,412
18	Mizoram	22	31,000
19	Nagaland	29	44,215
20	Odisha	12	9,000
21	Puducherry	2	1,600
22	Punjab	1	500
23	Rajasthan	7	14,000
24	Sikkim	16	11,736
25	Tamil Nadu	15	1,07,335
26	Telangana	13	35,075
27	Tripura	18	85,097
28	Uttar Pradesh	37	35,500
29	Uttarakhand	2	600
30	West Bengal	3	1,200
	Total	367	7,08,143
